

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Original Application No.200/00414/2018**

Jabalpur, this Wednesday, the 18<sup>th</sup> day of July, 2018

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

1. Munna S/o Late Gyarsa, aged about 58 years 9 Months, Trackman, Resident of Railway Colony, Karmakhedi, Ruthiyai, The. Raghavgarh, Dist-Guna PIN-473001.
2. Kiran Kumar, S/o Munna, aged about 27 years, Resident of Railway Colony, Karmakhedi, Ruthiyai, The. Raghavgarh, Dist-Guna PIN-473001

**-Applicants**

(By Advocate – **Shri M.N. Banerjee**)

**V e r s u s**

1. Union of India through the General Manager, West Central Railway, Near Indira Market, Jabalpur (M.P.) PIN-482001.
2. Divisional Railway Manager, Kota Division, West Central Railway, Kota (Rajasthan).
3. Senior Section Engineer, Chhabra, Gugor, West Central Railway, Gugor

**-Respondents**

(By Advocate –**Shri A.S. Raizada**)

**O R D E R (O R A L)**

**By Navin Tandon, AM.-**

MA No.200/00783/2018 has been filed by the applicants for condonation of delay.

2. MA is taken on record.

3. This Original Application has been filed seeking appointment under LARSGESS, which has been rejected by the respondents vide order dated 17.06.2016 (Annexure A-1).

4. Learned counsel for the respondents submitted that in view of the decision by Hon'ble High Court of Punjab and Haryana in case of **Kala Singh and Ors. vs. Union of India and Ors.**, Railway Board vide E(P&A) 1-2015/RT-43 dated 27.10.2017 has put the LARSGESS Scheme on hold.

5. On the other hand, learned counsel for the applicants submits that the case of the applicants pertains to the period when the order of Hon'ble High Court with regard to revisiting the scheme had not been pronounced.

6. Learned counsel for the applicants further submits that at this stage, he may be permitted to withdraw this Original Application with liberty to file it fresh as and when the cause of action arises.

7. Considering the fact that the LARSGESS scheme now has been put on hold, we dispose of this Original Application at this stage granting liberty to the applicants to file a fresh Original Application as and when fresh cause of action arises in future.

**(Ramesh Singh Thakur)**  
**Judicial Member**  
*Am/-*

**(Navin Tandon)**  
**Administrative Member**